

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/1123/2018
(in O.A. No.200/310/2014)

Jabalpur, this Monday, the 08th day of October, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India,
through the Secretary,
Defence Production,
South Block,
New Delhi-110001

2. DGOF/Chairman,
Ordnance Factory Board,
Ayudh Bhawan,
10-A, S.K.Bose Road,
Kolkata-700001

3. Sr. General Manager,
Vehicle Factory
Jabalpur (M.P.)-482009

-Applicants

(By Advocate –**Shri S.K. Mishra**)

V e r s u s

1. Rajendra Kumar Wasnik,
S/o Late D.Wasnik,
Aged about 55 years,
R/o 1041, Lobo Colony,
Near DSC Line, Indira Nagar, Bilpura,
Vehicle Estate, Jabalpur, MP-482009

2. Gopal Prasad Vishwakarma,
S/o Prithivi Kumar,
Aged about 51 years, H.No. 2207,
Near Chouksey Hotel,
Kanchanpur, Adhartal,
Jabalpur, M.P.-482010

- Respondents

O R D E R (ORAL)
By Navin Tandon, AM:-

This Misc. Application has been filed by the applicants (respondents in O.A.) for extension of time for complying the order dated 19.07.2018 passed by this Tribunal in Original Application No.200/00310/2014.

2. Learned counsel for the applicants submitted that the order of this Tribunal has been received by the applicants (respondent-department) on 03.08.2018. As per procedure they have sought legal opinion and case was forwarded to the competent authority for appropriate decision. Therefore, two months further time may be granted to take appropriate steps.

3. In view of the submissions made by the learned counsel for the applicants, this M.A. is allowed. Two months further time is granted to the applicants for complying the order dated 19.07.2018 *ibid.*

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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